

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 109 of 2020

IN THE MATTER OF:

Kailashchandra Ramgopal Lohiya & Ors.

...Appellants

Versus

Vijay Sobhalal Shah & Anr.

...Respondents

Present:-

For Appellant: Mr. Rakesh Kumar and Ms. Preeti Kashyap, Advocates.

For Respondent: Mr. Arvind Kumar Gupta (Caveator)

Ms. Purti Marwah (Caveator), Advocates.

ORDER
(Virtual Mode)

09.11.2020 Parties may file brief Written Submissions not more than three pages within two weeks. Copies of the Judgment(s) on which parties want to refer and rely on, may also be filed separately.

List the Appeal 'For Admission (After Notice) hearing on **16th December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

R N/nn/